

2.58 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND REPORT OF HINDUSTAN MACHINE TOOLS LTD., NATIONAL NEWSPRINT AND PAPER MILLS LTD., MACHINE TOOL CORPORATION OF INDIA LTD. ETC.

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOJINUL HAQUE CHOWDHURY) : I beg to lay on the Table :-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

- (i) (a) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1960-70.
- (b) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-838/71.*]
- (ii) (a) Review by the Government on the working of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1969-70.
- (b) Annual Report of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-839/71.*]
- (iii) (a) Review by the Government on the working of the Machine Tools Corporation of India Limited, Ajmer, for the year 1969-70.

(b) Annual Report of the Machine Tool Corporation of India Limited, Ajmer, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-840/71.*]

(iv) (a) Review by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1969-70.

(b) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-841/71.*]

(v) (a) Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1969-70.

(b) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-842/71.*]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

SHRI MOJINUL HAQUE-CHOWDHURY : I beg to lay on the table:—

A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

- (i) S.O. 1027 published in Gazette of India dated the 6th March, 1971, regarding management of

[Shir Moinul Haque Chowdhury]

Messrs Braithwaite and Company
(India) Limited, Calcutta.

- (ii) S.O. 1482 published in Gazette of India dated the 31st March 1971, regarding management of Messrs Gresham and Cravan of India (Private) Limited, Calcutta. [Placed in Library. See No. LT.843/71].

NOTIFICATION UNDER ESSENTIAL
SERVICES MAINTENANCE ACT

SHRI MOINUL HAQUE CHOWDHURY : I beg to lay on the Table :—

A copy each of the following Notifications under sub-section (2) of section 2 of Essential Services Maintenance Act, 1968 :—

- (i) Notification No. S. O. 2917 published in Gazette of India dated the 7th August, 1971 declaring service connected with the supply of coke oven gas to the public in the State of West Bengal or with the production, storage of transmission of coke oven gas for the purpose of such supply, to be an essential service.
- (ii) Order pulished in Notification No. S.O. 2918 in Gazette of India dated the 7th August, 1971 prohibiting strikes in any service in the State of West Bengal connected with the supply of coke oven gas to the public or with the production storage or transmission of coke oven gas for the purpose of such supply. [Placed in Library. See No. LT-844/71].

SUMMARY OF BUDGET ESTIMATES,
ETC. OF AIR-INDIA AND I.A.C.

THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KARAN SINGH):
I beg to lay on the Table :—

A copy each of the following papers
(Hindi and English versions) under sub-rule

(5) of rule 3 of the Air Corporations Rules 1954 :—

- (i) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1971-72.
- (ii) Summary of Actuals for the year 1969-70, Budget Estimates and Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of Air India. [Placed in Library. See No. LT.-845/71].
- (iii) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines for the year 1971-72.
- (iv) Summary of Actuals for the year 1969-70, Budget Estimates and Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of Indian Airlines. [Placed in Library. See No. LT—845/71]

AIRCRAFT (SECOND AMDT.)
RULES, ETC.

DR. KARAN SINGH : I beg to lay on
the Table :—

- (i) A copy of the Aircraft (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 238 in Gazette of India dated the 20th February, 1971, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-846/71]
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-847/71].

STATEMENT RE. SECURITY PRESS, DEWAS
DISTRICT

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH) : I beg to lay on the Table a
statement correcting the reply given on the
9th July, 1971 to Unstarred Question No.
4 55 regarding Security Press, Dewas
district, Madhya Pradesh. [Placed in
Library. See No. LT-848/71].